

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 87 of 2020

IN THE MATTER OF:

Indus Motor Company Pvt. Ltd. & Ors.

...Appellants

Versus

T. P. Anilkumar & Ors.

...Respondents

Present:

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Angad Varma, Advocate.

**For Respondents: Mr. G.V. Anand Bhushan, Advocate for R-1.
Mr. Abhishek K. Jain, Advocate for R-2.
Mr. Arvinth Pandian, Sr. Counsel.
Mr. Arvinth Krishnan Ravi, Advocate.
Mr. Ravi Chandran K. S., Advocate.**

O R D E R

(Through Virtual Mode)

23.06.2020 List this appeal for admission (fresh case) on **30th June, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

am/gc